

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH : NAGPUR

CRIMINAL APPLICATION (BA) NO. 292 /2020

Kimesh s/o Omprakash Agrawal, thr. His natural guardian father

..vs..

State of Maharashtra, thr. P.S.O., Gondia

Office Notes, Office Memoranda of Coram,
appearances, Court's orders of directions
and Registrar's orders

Court's or Judge's orders

Shri R.S. Agrawal, Advocate for applicant.

Shri N.S. Rao, A.P.P. for non-applicant.

CORAM : VINAY JOSHI, J.

DATED : 23/04/2020

Learned A.P.P. seeks time to file reply. Time
granted.

If, on next date reply is not forthcoming, the
prayer for interim bail would be consider on its own merit.

Put up on 30.04.2020.

JUDGE

Trupti